

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati, the 25th August, 2021

The Hon'ble Gauhati High Court has been pleased to direct that in cases where charge u/s 66A of the Information Technology Act, 2000 are framed, and which are pending before the various Courts, the accused person be set at liberty, forthwith. If in addition to the charge u/s 66A of the Information Technology Act, 2000, other charges are also framed under different Acts, the charge u/s 66A of the Information Technology Act, 2000, be dropped.


All Courts shall henceforth strictly abide by the above directions.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III -15/2018/4450-4468/G Dated : 25th August, 2021

Copy to:

1. The Registrar (Vig. / Admn. / Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge,
Barpeta / Baksa / Bongaigaon / Cachar / Charaideo/ Chirang / Darrang /
Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /
Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong /
Karimganj / Kokrajhar / Lakhimpur/ Morigaon / Nagaon / Nalbari /
Sivasagar / Sonitpur / Tinsukia / Udalguri.
(He / She is requested to take steps for circulation of the same amongst all the Subordinate Courts of their respective District)
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench,
Aizawl / Itanagar Permanent Bench, Naharlagun
(He is requested to take necessary steps for circulation of the same amongst all the Subordinate Courts of their respective State).
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.

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6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The President / Secretary, All Assam Lawyers' Association, Guwahati.
9. The President / Secretary, Lawyers' Association, Guwahati.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload this Circular in the website of the Gauhati High Court).

15. The Asstt. Registrar, Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. / Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The A.O. (Judicial), Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR GENERAL

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25/8/2021